

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1230/2019 IN MA/1009/2019
IN
PETITION NUMBER : IBA/434/2019
NAME OF THE PETITIONER : Deepa Venakat Ramani (RP)
M/S Santhosh Hospitals Pvt Ltd
NAME OF THE RESPONDENTS : Santhosh Mahalingam & 3 others
UNDER SECTION : Sec 19, 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Chandramouli Prabhakar for the Liquidator/Applicant is present.

The Respondents are permitted to file Counter in the Registry before the next date of hearing.

Since the matter is pending before the Hon'ble NCLAT and the same is listed on 04.08.2021, at the representation of all the parties, matter is adjourned to **02.09.2021** for Counter, hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)